

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1472/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

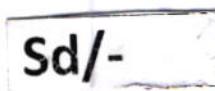
NAME OF THE PARTIES: Farouk Sodagar Darvesh & Company Pvt. Ltd.
 V/s.
 Shree Ram Urban Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

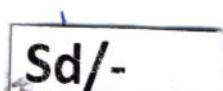
S. No.	NAME	DESIGNATION	SIGNATURE
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19	Devanshi Sethi (ALM) (Legal)	Advocate for Operational Creditor	
19	Rukkit Subheamani, Adw. alw. Blair Renjith Ramesh Adw. 1/19. The Law Point for Corp. Debtor		
CP No.1472/ I&BP/NCLT/MB/MAH/2017			

At request of the parties, list this matter on 30.11.2017.

 Sd/-

V. NALLASENAPATHY
 Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
 Member (Judicial)